GENERAL INSTRUCTIONS TO THE APPLICANT

- 1 Applicants shall read all the instructions carefully before submitting Online application, so as to avoid the mistakes/rejection.
- 2 The selection is through Competitive Examination (Preliminary Examination, Main Written Examination and Viva-voce). The candidates are advised to go through carefully the Karnataka Judicial Services (Recruitment) Rules, 2004 and Amendment Rules, 2011, 2015 and 2016 published in the Karnataka Gazette Part-IVA (Extraordinary) dated 09.09.2005, 11.07.2011, 12.03.2015 and 26.04.2016.
- 3 Candidates are advised to go through carefully the orders of the Government of Karnataka made under Articles 16(4) and 16(4A) of the Constitution and in particular, Order No.DPAR 08 SEHiMa 95 dated 20.06.1995 and other related Government orders are inforce as amended from time to time.
- 4 The applicants shall provide **Mobile Number and valid E-Mail ID** (**Both Compulsory**), for communication, at relevant columns while submitting online application. The Authority is not responsible for non-receipt of SMS or EMAIL.
- 5 To avoid last minute rush, the Applicants are advised to submit the ONLINE applications well in advance. The website will accept the applications round the clock till 11.59 p.m. of 01.03.2018.

Last Dates:

To register / submit online applications :01.03.2018. Time-11.59 PM

For Online payment of fee through Net Banking / Credit / Debit: 05.03.2018.

To remit application fee through Challan form to SBI BANK: 05.03.2018 before closing of the working hours of bank.

- 6 The list of eligible candidates for Preliminary Examination/Main Written Examination/Viva Voce will be announced on High Court of Karnataka Website-www.karnatakajudiciary.kar.nic.in/recruitment.asp.
- 7 Intimation will be sent to the eligible candidates through SMS and Email provided. The list of eligible candidates for Preliminary Examination/Main Written Examination/Viva voce will also be notified on the High Court of Karnataka website: http://karnatakajudiciary.kar.nic.in/recruitment.asp, for downloading the Admission Card/Call letter. Candidate must bring his/her Admission card at the time of appearing for the Preliminary and Main Written Examination and Call letter for Viva voce.
- 8 The candidates shall have to appear for the Preliminary and Main Written Examination and also for Viva-voce if called for, at their own expenses at the place and time decided and notified by the High Court of Karnataka.
- 9 The candidates shall produce the copy of Admission Card and Call letter while appearing for Preliminary and Main Written Examination and for Viva-voce for verification.
- 10 The candidates shall possess all Original Testimonials mentioned below at the time of submitting online Application and same shall be produced along with three sets of self-

attested photo copies of the following while appearing for Viva voce for verification:

- a) Online submitted application.
- b) Enrolment Certificate.
- c) Proof of Identity card issued by the Bar Council/Aadhar card / Driving Licence / Pan card .
- d) SSLC or equivalent certificate showing the date of birth.
- e) Degree and Law Degree Marks Cards and Convocation certificates.
- f) Caste certificates.
- g) Certificates for claiming any reservation. Creamy Layer certificate, in case the applicant belongs to General Merit and claiming reservation under Rural Category.
- h) Rural and Kannada Medium Certificates from 1st Standard to 10th Standard issued by concerned school and counter signed by B.E.O
- i) Certificate of release or discharge from military service, in case of Ex-servicemen.
- j) Two Character certificates, one from the Principal of the College or Institution in which the candidate last studied with study details and one from a respectable persons not related to the applicant but well acquainted with him/her (recently obtained).
- k) Two passport size photographs.
- 11 The candidate shall pay the appropriate Examination fee as mentioned in the Notification, either by mode of Online banking or through challan form as notified by the High Court of Karnataka. The fee shall be remitted at any Branch of the State Bank of India (SBI).
- 12 The candidate shall scan his/her latest passport size photograph with white back ground (having 5 cm of length X 3.6 cm of breadth with max. size 50 kb) and signature on white paper in black ball point pen (having 2.5cm of length X 7.5 cm of breadth with max. size 25kb) in jpg format and upload the same, while submitting the Online application.
- 13 The candidates shall not upload any other original or attested copies of the documents/certificates (except the above specified documents) at the stage of submitting the Online application.
- 14 While applying online application for the post, the candidates shall ensure that he/she fulfils the eligibility and other norms as mentioned above and that all the particulars furnished by him/her are correct in all respects. In case it is detected at any stage of recruitment that candidate does not fulfill the eligibility norms and/or that he/she has suppressed/twisted or truncated any materials facts, his/her candidature will stand cancelled. If any of these shortcomings is detected even after appointment, his/her appointment shall be liable to be terminated. Furnishing of wrong, incomplete and incorrect information would not only lead to disqualification but also liable for criminal prosecution.

BY ORDER.

Sd/-SECRETARY CIVIL JUDGES RECRUITMENT COMMITTEE, HIGH COURT OF KARNATAKA BENGALURU-560001.